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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

25th July, 1984

NOTIFICATION
(INCOME-TAX)

No. 5908 (F.No.197-A/257/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Karnataka Branch of the National Association for the Blind" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

sd/
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

- ITCC*
1. President, The National Association for the Blind, No.590, 1st Stage, Indiranagar, Bangalore-38.
 2. The Commissioner of Income-tax, Karnataka-I, Bangalore, with ref.to his letter F.No.718/106/78/I, dated 12.1.1984.
 3. All Commissioners of Income-tax.
 4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
 5. Director of Q&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
 6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
 7. Comptroller & Auditor General of India, New Delhi (20 copies).
 8. Bulletin Section of Dta. of Ins.(R&PR), New Delhi (5 copies).
 9. Director of Training, IRS, National Academy of Direct Taxes, Nagpur (5 copies).
 10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION

भारत के राजपत्र के भाग 11, अंक 3(11) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 25 अक्टूबर 1984

अधिसूचना

(आय-कर)

सं० 5968 [सं० 197-ए257/82-आयकर(10-1)] : आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की के अन्तर्गत (25ग) के उप-अध्याय (1) द्वारा प्रवृत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, उक्त धारा के प्रयोजनार्थ, "कर्नाटक ब्रांच आफ दि नेशनल एसोसिएशन एंड दि स्टाइंड" को कर निर्धारणवर्ष 1985-86 से 1987-88 तक के अंतर्गत अपने शक्ति अधीन के लिए अधिसूचित करती है ।

(आर०के० तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजवारी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि श्रीजी पाठानुसार प्रेषित ।

२ मार्च ८५